

last visited India in January 1979, long before the recent developments in Afghanistan took place.

(b) Does not arise.

(c) The Government of India are engaged in consultations with other friendly countries to explore how best the situation in South West Asia can be resolved.

**News item "Moves for direct U.S., Soviet talks"**

2068. SHRI N. K. SHEJWALAKAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn towards a news-item appearing in the "Hindu" dated the 1st March, 1980 under the caption "Moves for Direct US, Soviet talks";

(b) if so, the details of the efforts being made by the Government of India to bring these big powers together and help in maintaining peace in the World;

(c) whether some requests have been received both from U.S. and the Soviet Union requesting Indian Government to use his good offices in this regard; and

(d) if so, the reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) Government of India are of the view that international and regional tensions be resolved through peaceful negotiations. To this end our separate consultations, and contacts with all concerned countries in the region and also with the USA and the USSR continue. However, India has not made any specific proposal to bring the big powers together.

(c) and (d). No Sir, but both the USA and the Soviet Union are aware of our principled attitude and the desire of India that peace, harmony and international cooperation are res-

tored at an early date. As a result of our consultations, India's position in the matter is known to and appreciated by all concerned.

**Proposal to amend Payment of Bonus Act, 1965**

2069. SHRI AMAR ROYPRADHAN: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to amend the Payment of Bonus Act, 1965 in the interest of the Port and Dock employees; and

(b) if so, when and if not, the reasons therefor?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) and (b). Various proposals for amendment of the Payment of Bonus Act, 1965 are under consideration of Government. It is the intention of Government to bring forward a comprehensive bill to amend the Act before the next festival season.

**Modernisation of Pharmaceutical Factory, Madras**

2070. SHRI THAZHAI M. KARUNANITHI: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that the "Experts Committee" appointed by Government of India to study about the modernisation of Pharmaceutical factory of Government Medical Store Depot, Madras, have already submitted their report to the Government, and

(b) if so, what action has been taken or proposed to be taken on the said Report?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) The Committee *intra-aliar* recommended setting up of a Unit for the manufacture of transfusion fluids. In order to prepare a project report for this purpose, consultation with the

Experts in the field of manufacture of transfusion solutions is a preliminary pre-requisite. Accordingly action was initiated to engage consultants with the help of Food and Drug Administration of Maharashtra Government. However, the consultants recommended by the State Government declined to undertake the job. The possibility of entrusting the Indian Drugs and Pharmaceuticals Ltd. who have submitted a preliminary report in this regard, is under consideration.

### सरकारी अस्पतालों में डाक्टरों के रिक्त पड़े पद

2071. श्री हरीश मकवाना: क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) गुजरात के सरकारी अस्पतालों में डाक्टरों के कितने पद रिक्त पड़े हैं और इन पदों को भरने के लिए क्या कार्यवाही की गई है ;

(ख) गत दो वर्षों के दौरान गुजरात राज्य के कितने डाक्टरों को विदेश जाने की अनुमति दी गई और उनमें से ऐसे डाक्टर कितने हैं जो अभी तक वापस भारत नहीं लौटे; और

(ग) क्या राज्य में डाक्टरों की कमी को पूरा करने के लिये कुछ उपाय किये गये हैं और यदि हां, तो तत्संबंधी विवरण क्या है ?

स्वास्थ्य मंत्रालय में राज्य मंत्री (श्री निहार रंजन लस्कर): (क) से (ग) . यह सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

एलेम्बिक ग्लास इंडस्ट्रीज, बड़ौदा में कार्य कर रहे कर्मचारी

2072. श्री निहाल सिंह : क्या भ्रम मंत्री यह बताने की कृपा करेंगे कि एलेम्बिक ग्लास इंडस्ट्रीज, बड़ौदा तथा बंगलौर में कुल कितने कर्मचारी काम करते हैं और उनमें से कितने कर्मचारी दैनिक मजूरी तथा मासिक मजूरी के आधार पर काम करते हैं और इन कर्मचारियों के संबंध में कर्मचारी राज्य बीमा योजना तथा भविष्य निधि भी कितनी राशियां जमा कराई गई तथा कितनी धनराशियां अभी जमा कराई जानी है ?

पर्यटन तथा नागर विमानन और भ्रम मंत्री (श्री जे. बी. पटनायक): कर्मचारी राज्य बीमा निगम और कर्मचारी भविष्य निधि संगठन द्वारा सूचित की गई स्थिति इस प्रकार है : ---

कर्मचारी राज्य बीमा योजना के अंतर्गत आने वाले कर्मचारियों की संख्या	कर्मचारी भविष्य निधि योजना के अंतर्गत आने वाले कर्मचारियों की संख्या
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एलेम्बिक ग्लास इंडस्ट्रीज लि०, बड़ौदा	2806	2723
एलेम्बिक ग्लास इंडस्ट्रीज, बंगलौर	858	821

यह सूचित किया गया है कि इस प्रतिष्ठान की स्थिति न्यासी बोर्ड को भविष्य निधि संचयन के हस्तांतरण के मामले में अद्यतन है, जबकि कर्मचारी राज्य बीमा अंशदानों का भुगतान बंगलौर यूनिट के संबंध में जनवरी, 1980 तक किया गया है और बड़ौदा यूनिट के संबंध में नवम्बर, 1979 तक किया गया है। यह भी सूचित किया गया है कि यह प्रतिष्ठान कुछ कर्मचारियों को ठोके दारों के माध्यम से नियोजित करता है और कर्मचारी राज्य बीमा अधिनियम के अधीन

उनको लाने के बारे में चर्चा नहीं दे रहा है। इस मामले पर कर्मचारी राज्य बीमा निगम द्वारा कार्यवाही की जा रही है।

### Inadequate water supply

2073. DR. SARDISH ROY: Will the Minister of HEALTH be pleased to state:

(a) whether the attention of Government has been drawn to the facts disclosed by the Lutheran World Service (India) in collaboration with the